

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

STARRED

QUESTIONS AND ANSWERS

Wednesday, November 11th, 2020.

Increase of Electricity Bill

Shri PROCESS T. SAWKMIE

Shri JAMES P. K. SANGMA
(Minister in-charge Power)

*54. Will the Minister in-charge Power be pleased to state the reason which makes the MeECL to increase the Electricity Bill in the State during the lockdown period (w.e.f. April - July 2020)?

Sir, in order to ensure monthly serving of bills to the consumers during the Lockdown, MePDCL has billed the consumers on average based on 6 (six) months consumption/last month's bill as entry into the consumer's premises has been restricted due to Lockdown. When it became possible to take the actual readings, it was observed that there occurred an increase in the bill of the consumers during the period as the billing period varies from 40 (forty) to 90 (ninety) days.

In certain cases where there is discrepancy in terms of high billing, most of the issues have been resolved on case by case basis as and when consumers approach the concerned Assistant Executive Engineers at the end of the Lockdown period.

Cabinet Meetings

Shri ZENITH M. SANGMA

**Shri CONRAD K. SANGMA
(Chief Minister)**

*55. Will the Deputy Chief Minister in-charge Parliamentary Affairs be pleased to state :-

(a) The fate of the Cabinet on the move programme of the Government wherein Cabinet meetings were proposed to be held in different District Headquarters on rotation?

(a) Sir, due to the Pandemic (COVID-19), Cabinet on the move programme is suspended temporarily.

(b) The expenditure incurred so far in holding Cabinet meetings outside the State Capital?

(b) Sir, the expenditure incurred so far is ₹19,18,221/- (Rupees Nineteen lakh eighteen thousand two hundred twenty one) only.

(c) The logic behind the above programme?

(c) Sir, to bring the Administration closer to the people of the State.

Greater Selsella Water Supply Scheme

Smti. FERLIN C. A. SANGMA

**Shri RENIKTON LYNGDOH TONGKHAR
(Minister in-charge Public Health
Engineering)**

*56. Will the Minister in-charge Public Health Engineering be pleased to state :-

(a) The status of the Greater Selsella Water Supply Scheme?

(a) Sir, the Greater Selsella Water Supply Scheme is in progress.

(b) When the scheme/project was sanctioned?

(b) Sir, the scheme was sanctioned during the year 2013-14.

(c) The total estimated cost of the project?

(c) Sir, the total estimated cost of the project is ₹1,204.60 Lakh.

- (d) To whom the work has been awarded? (d) Sir, is as per Statement placed on the Table of the House.
- (e) The total number of villages that are supposed to be covered under the scheme? (e) Sir, the total number of villages proposed to be covered is 86 Nos.
- (f) Whether any additional sanctioned has been accorded for the same project? (f) Sir, yes, the revised estimate amounting to ₹1733.73 Lakh sanctioned.
- (g) The expected time for completion of this project? (g) Sir, the expected time of completion is 31.03.2021.

DA/Arrears of Government Employees

Dr. AZAD ZAMAN

**Shri CONRAD K. SANGMA
(Chief Minister)**

*57. Will the Chief Minister be pleased to state :-

- (a) Whether the Government is considering to release the Dearness Allowance (DA) for the year 2019-2020 of the Government employees? (a) Sir, in view of the crisis arising out of the COVID-19, the Central Government has frozen DA and DR at current rates till July, 2021. The State Government will take a decision on the matter in due course depending on the availability of resources.
- (b) Whether the Government is considering to release the remaining amount of 30% Arrears of the Government employees? (b) Sir, the share of Central Taxes is a major source of revenue for the State Government. During the current Financial Year there has been a huge shortfall in the monthly entitlements to the State. Hence, the release of the 30% remaining Arrears of salary during the CFY 2020-21 will be considered subject to availability of fund.

African Swine Fever

Shri GEORGE B. LYGDOH

Shri PRESTONE TYNSONG
(Deputy Chief Minister in-charge
Animal Husbandry & Veterinary)

*58. Will the Deputy Chief Minister in-charge Animal Husbandry & Veterinary be pleased to state :-

(a) The total number of livestock affected due to the African Swine Fever during the current year, District-wise?

(a)

District	Total number of pigs affected
East Khasi Hills	51
West Khasi Hills	15
South West Khasi Hills	8
West Jaintia Hills	96
East Jaintia Hills	7
Ri-Bhoi	227
West Garo Hills	-
North Garo Hills	-
South Garo Hills	-
East Garo Hills	-
South-West Garo Hills	-
Total	404 pigs

(b) The total amount spent to tackle the effects of the African Swine Fever during the current year, District-wise?

(b)

District	Total amount spent (₹)
East Khasi Hills	5,06,571
West Khasi Hills	1,55,933
South West Khasi Hills	70,539
West Jaintia Hills	1,98,492
East Jaintia Hills	38,015
Ri-Bhoi	4,14,907
West Garo Hills	1,81,540
North Garo Hills	5,400
South Garo Hills	5,400
East Garo Hills	5,400
South-West Garo Hills	5,400
Total	₹15,87,597 (Rupees Fifteen Lakh Eighty Seven Thousand Five Hundred Ninety Seven only)

(c) The activities that have been taken up to tackle the African Swine Fever and the amount spent on the respective activities?

(c) The activities that have been taken up to tackle African Swine Fever are :-

1. Inter-State and Inter-District movement of pigs banned;
2. Advisory issued through local newspapers to Government pig farms, private pig farms and pig farmers to maintain hygiene condition and take up biosecurity measures to prevent ASF spread;
3. Advisory also issued to public to consume pork after cooking adequately;

4. Helpline numbers have been provided to public;
5. Awareness programmes through Telephonic Briefing with Headmen and pig farmers, Pamphlets Distribution, etc., have been conducted to educate people;
6. Protocol for prevention and control of African Swine Fever issued;
7. 139 Rapid Response Teams (RRT) were formed with dedicated control room for surveillance and for disinfection and sanitization of infected pig sheds and premises;
8. Real time surveillance being carried out on daily basis by involving Village Headmen to detect ASF positive cases;
9. Immediate postmortem of pigs died due to suspected ASF and samples are being sent to laboratory for diagnosis;
10. As per National Action Plan for control, containment and eradication of ASF, villages under 1 (one) km. radius surrounding infected premises have been designated as 'Infected Zone' and all villages falling under 10 (ten) km. radius as 'Surveillance Zone'.
11. Restrictions imposed in Infected Zone and Surveillance Zone and measures recommended in the National Action Plan have been taken up to contain the ASF.
12. Complete ban on slaughtering of pigs and sale of pork imposed in 'Infected Zone'.

Amount spent on activities is ₹2,38,740 (Rupees Two lakh Thirty-eight Thousand Seven Hundred Forty only).

De-affiliated of Teachers' Education

Shri LAZARUS SANGMA

**Shri LAHKMEN RYMBUI
(Minister in-charge Education)**

*59. Will the Minister in-charge Education be pleased to state :-

(a) The reason that the Tura College of Teachers Education de-affiliated?

(a) Sir, as per the NCTE order, the reason for the Tura College of Teachers' Education to be de-affiliated are :-

(i) List of teaching of faculty not as per NCTE proforma and not approved by concerned affiliating body.

(ii) Building Plan (BP) duly signed by competent authority not submitted.

(iii) Building Completion Certificate (BCC) duly signed by competent authority not submitted.

(b) The actions taken by the Government for re-affiliation of the same?

(b) Sir,

(i) Point by point compliance were submitted through an appeal made by College, Principal on 23.03.2020.

(ii) All necessary documents were again given to NCTE during Hearing conducted on 09.10.2020.

(c) The reason that there is no intake of students in Tura College of Teachers Education in 2020?

(c) Sir, temporary enrolment is halted due to de-affiliation.

(d) The future plan for the College if B.Ed is discontinued?

(d) Sir, so far there is no information of B.Ed to be discontinued.

(e) Whether there are any new rules in National Education Policy 2020 where B.Ed is being abolished all over India?

(e) Sir, there are no new rules in NEP 2020 whereby B.Ed is being abolished all over India.

- (f) If the reply at (e) above is in the affirmative, the exact rules mentioned in National Education Policy may be provided?
- (f) Sir, not applicable in view at (e) above.
- (g) If the reply at (e) above is in the negative, the reason that B.Ed is being discontinued in Tura College of Teachers Education?
- (g) Sir, there is no move to discontinue B.Ed in College of Teachers' Education, Rongkhon, Tura.
- (h) Whether there are any new rules which mentions that B.Ed needs to be replaced with B.A. El. Ed in the new National Education Policy?
- (h) Sir, there are no operation guidelines and regulations from NCTE on the matter.
- (i) If the reply at (h) above is in the affirmative, the exact rules and act of the National Education Policy, 2020 may be provided?
- (i) Sir, not applicable in view of reply at (h) above.
- (j) If the reply at (h) above is in the negative, the reasons as why the Institution is being discontinued on providing the B.Ed courses in Tura?
- (j) Sir, is as per reply at (g) above.
- (k) The steps taken by the Government to ensure that people in Garo Hills are going to be provided worth B.Ed courses?
- (k) Sir, Government is giving due importance to Government Colleges in Tura namely Tura Government College, Tura and College of Teachers' Education, Rongkhon, Tura to ensure people in Garo Hills in particular and State in general continue to get quality B.Ed course.

New building infrastructure has been developed under funds from ADB for CTE (College of Teachers' Education) Rongkhon.

Government is also examining the possibility of introducing 4 years Integrated Teacher Education Programme in Tura Government College, Tura.

Drinking Water under Jal Jeevan Mission

Shri HIMALAYA M. SHANGPLIANG

Shri RENIKTON LYNGDOH TONGKHAR
(Minister in-charge Public Health
Engineering)

*60. Will the Minister in-charge Public Health Engineering be pleased to state :-

(a) The total number of villages targeted in the State to be provided drinking water facilities under Jal Jeevan Mission (JJM) before 2023?

(a) Sir, the total number of villages targeted in the State to be provided drinking water facilities under Jal Jeevan Mission (JJM) before 2023 is 6415 Nos.

(b) The total number of villages where distribution and retro fitting works have been completed till date, District-wise?

(b) Sir, the total number of villages where distribution and retrofitting works have been completed till date is 120 villages. The District-wise break up is as follows :

Name of District	No. of Villages Completed
East Garo Hills	0
West Garo Hills	1
North Garo Hills	2
South West Garo Hills	2
South Garo Hills	12
Ri - Bhoi	5
East Jaintia Hills	9
West Jaintia Hills	13
South West Khasi Hills	12
West Khasi Hills	17
East Khasi Hills	47
TOTAL	120

(c) The total amount of money sanctioned by the Government of India for the implementation of Jal Jeevan Mission (JJM)?

(c) Sir, the total allocation under Jal Jeevan Mission (JJM) for the Financial Year 2019-20 is ₹8,601.68 Lakh and Financial Year 2020-21 is ₹17,492.17 Lakh.

(d) The total amount of expenditures incurred so far by the State for the implementation of Jal Jeevan Mission (JJM)?

(d) Sir, the total number of expenditures incurred so far by the State for the implementation of Jal Jeevan Mission (JJM) is ₹4,969.54 Lakh :

- Financial Year 2019-20 = ₹2,711.79 Lakh
- Financial Year 2020-21 = ₹2,257.75 Lakh

NFSA & Non NFSA in Shillong City

Dr. M. AMPAREEN LYNGDOH

Shri PRESTONE TYNSONG
(Deputy Chief Minister in-charge
Food Civil Supplies & Consumer
Affairs)

*61. Will the Deputy Chief Minister in-charge Food Civil Supplies & Consumer Affairs be pleased to state :-

(a) Whether the Department has distributed machines for supply of food-grains under NFSA & Non NFSA in Shillong City in the recent months?

(a) Yes, Sir, the Department has distributed machines to Fair Price Shop dealers for authenticating the NFSA beneficiaries for monthly distribution of ration under NFSA.

(b) The purpose of the distribution of these machines?

(b) As per the direction of Government of India, machines have been distributed to ensure transparency and efficiency in the overall PDS delivery mechanism.

(c) Whether the Department has conducted training of Fair Price Shop owners for this purpose?

(c) Yes, Sir.

Scheduled Tribe Certificate

Shri ADELBERT NONGRUM

Shri KYRMEN SHYLLA
(Minister in-charge Social Welfare)

*62. Will the Minister in-charge Social Welfare be pleased to state :-

(a) The provision of law that the District Commissioner's Office issued Scheduled Tribe Certificate?

(a) Sir, there is no provision of law specifying the Authority to issue Scheduled Tribe Certificates. The Government of India has prescribed the Competent Authorities to issue these Certificates vide Letter No. 13/2/74-Est (SCT) dated 05.08.1975. Secondly, it has been mandated vide Supreme Court Judgement dated 02.09.1994 in Kumari Madhuri Patil Vrs Additional Commissioner, Tribal Development & Others where Para 13 directs that applications for grant of social status Certificates shall be made to the Revenue Officials and Deputy Collector/Commissioner.

(b) The reason that the District Council being a constitutional and a statutory body are not empowered to issue Scheduled Tribe Certificate?

(b) Sir, there is no provision in the Sixth Schedule empowering the Regional Councils/ADCs to issue Scheduled Tribe Certificates.

Rural Habitations in the State

Shri SYNTAR KLAS SUNN

Shri RENIKTON LYNGDOH TONGKHAR
(Minister in-charge Public Health Engineering)

*63. Will the Minister in-charge Public Health Engineering be pleased to state :-

(a) The total number of rural habitations in the State?

(a) Sir, the total number of Rural Habitations in the State is 9646 Nos.

(b) The total number of rural habitations provided with organized water supply system?

(b) Sir, the total number of Rural Habitations provided with organized water supply system is 5629 Nos.

(c) The total number of rural habitations which are Fully Covered (FC)?

(c) Sir, the total number of Rural Habitations which are Fully Covered is 2461 Nos.

(d) The total number of rural habitations which are Partially Covered (PC)?

(d) Sir, the total number of Rural Habitations which are Partially Covered is 7185 Nos.

(e) The total number of rural habitations which are Not Covered (NC)?

(e) Sir, the total number of Rural Habitations which are Not Covered is Nil.

Setting up of Corona Care Center

Shri KIMFA SIDNEY MARBANIANG

**Shri CONRAD K. SANGMA
(Chief Minister)**

*64. Will the Minister in-charge Health and Family Welfare be pleased to state :-

(a) Whether any expenditure has been incurred for setting up of Corona Care Center?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the details thereof?

(b) Sir, a total cost of ₹11.89 crore has been spent on setting up of Corona Care Centres.

**Total ₹11.89
(Amount in Crore)**

Road from Soksan to Keragalrams

Shri MARTHON SANGMA

**Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]**

*65. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state when the long abandoned road from Soksan to Keragalrams under North Garo Hills Division be repair/renovated?

Sir, the estimate is under process.

Coke Industries

Shri WINNERSON D. SANGMA

**Shri SNIAWBHALANG DHAR
(Minister in-charge Commerce and
Industries)**

*66. Will the Minister in-charge
Commerce & Industries be pleased
to state :-

(a) The number of legally operational
Coke Industries in the State?

(a) Sir, the number of legally
operational Coke Industries in the State is
6 (six).

(b) The name of legally operational
Coke Industries with locations,
District-wise?

(b) Sir, the name of legally operational
Coke Industries with locations, District-
wise are as follows :

In East Jaintia Hills District :

(i) Abhi Coke Pvt. Ltd. located at
Lad Rymbai.

(ii) Jaintia Coke Pvt. Ltd. located at
Nongsning village.

In West Khasi Hills District :

(i) Carbochem India located at
Nongdakong, Shallang.

(ii) Rilangam Coke Industries located
at San Kilo, Kyllon Mathei, Shallang.

(iii) Shemphang Riangshiang located
at Kyllon Mathei, Shallang.

(iv) M.D. Coke Industries located at
Nongdakong, Nongryngkhain, Shallang.

Construction of Block Institution of Teachers' Education Centre

Smti. MIANI D. SHIRA

Shri DASAKHIATBHA LAMARE
[Minister in-charge Public Works
(Buildings)]

*67. Will the Minister in-charge Public Works (Building) be pleased to state :-

- (a) Whether the construction of the 3 (three) Block Institute of Teachers' Education (BITES) Centres at
- (i) Betasing, South West Garo Hills?
 - (ii) Byndihati, East Jaintia Hills? and
 - (iii) Sakwang, South West Khasi Hills sanctioned together during 2017-18 has been completed?

(a) No, Sir.

- (b) If the reply at (a) above is in the negative, the current status of these projects thereof?

(b) Sir, BITES Betasing-50%
BITES Sakwang-05%
BITES Byndihati-70%

- (c) If the reply at (a) above is in the negative, the total amount released so far for the respective projects?

(c) Sir, the total amount released for the Project is ₹71.31(L).
BITES Betasing-₹23.77(L)
BITES Sakwang-₹23.77(L)
BITES Byndihati-₹23.77(L)

Khasi and Garo Language

Shri MAYRALBORN SYIEM

Shri CONRAD K. SANGMA
(Chief Minister)

*68. Will the Chief Minister be pleased to state the status of the enlisting of Khasi and Garo language in the Eight Schedule of the Constitution of India?

Sir, the matter is pending with the Government of India.

Job Card Holders

Shri JIMMY D. SANGMA

Shri HAMLETSON DOHLING
(Minister in-charge Community & Rural Development)

*69. Will the Minister in-charge Community & Rural Development be pleased to state :-

(a) The total number of Job Card holders, VEC's and villages under Demdema Block, West Garo Hills?

(a) Sir, under Demdema C&RD Block the total number of
i. Job Card Holders are 24,568
ii. VECs are 126
iii. Villages are 155

(b) Whether the Government has any rule or guideline to create more VEC's bifurcation from one VEC in a village?

(b) No, Sir, creation of VECs is based on the census village effective from Financial Year 2013-2014 when online mode was made mandatory. However, for VECs having more than 300 Job Cards, the State has made a provision to strengthen the PEIC by selecting representative to the PEIC from each of the hamlets.

(c) The term of VEC's secretary?

(c) Sir, tenure of VECs Secretary is 3 years.

(d) Whether there is any guideline for selection of VEC i.e., Election or Selection?

(d) No, Sir. However, the Meghalaya Rural Employment Guarantee Scheme (MREGS) 2006 has been notified by the State in compliance with MGNREG Act for implementation of the programme in the State. The Scheme also includes provision for Selection/Election of VEC functionaries.

For creation of VEC, it is mandatory for the village to be officially notified by the ADCs and finalised by the DC.

(e) Whether it is a fact that the Demdema Block have not issued even a single Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) work orders to the VEC's during this year?

(e) Sir, it is not a fact that Demdema C&RD Block has not issued even a single Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) work orders to the VECs during this year. Work orders have been issued by the Block to the VECs during Financial Year 2020-21 which include NRM projects as well as Rural Connectivity related works. Further, most of the VECs are affected by flood water from June- September, 2020 which has crippled the implementation of MGNREGA in the Block.

(f) The wages money be disbursed through individual Bank Accounts in Demdema Block?

(f) Sir, wages money is being paid both through DBT and through VEC accounts in Demdema C&RD Block. Being a pilot Block for the implementation of DBT, efforts are being made to achieve 100% DBT before 20th December, 2020.

**Projects taken up under
PMGSY Phase II within Rongjeng C&RD Block**

Dr. MUKUL M. SANGMA

**Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]**

*70. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) The name of the projects taken up under PMGSY Phase II, within the Rongjeng C & RD Block East Garo Hills?

(a) Sir, the name of the projects are as follows :-

1. L02 Milawe to Baringre Chambildam (L=4.30 km)
2. L-092 NH-127 (B) road (Nongchram) to Dabitgittim (L=5.10 km)
3. L036 Imsak Bazar to Wancho (L=3.30 km)

(b) The physical progress of the projects respectively till date?

(b) Sir, the physical progress of the projects are as follows :-

1. L02 Milawe to Baringre Chambildam (L=4.30 km) = 34%
2. L-092 NH-127 (B) road (Nongchram) to Dabitgittim (L=5.10 km) = 34%.
3. L036 Imsak Bazar to Wancho (L=3.30 km) = 32%

(c) The financial progress of the projects respectively till date?

(c) Sir, the Financial progress of the projects are as follows :-

1. L02 Milawe to Baringre Chambildam (L=4.30 km) = 25.09 (L)
2. L-092 NH-127 (B) road (Nongchram) to Dabitgittim (L=5.10 km) = 27.08 (L)
3. L036 Imsak Bazar to Wancho (L=3.30 km) = 78.08 (L)

Ganol Small Hydro Power Project of 22.5 MW Capacity

Shri ZENITH M. SANGMA

**Shri JAMES P. K. SANGMA
(Minister in-charge Power)**

*71. Will the Minister in-charge Power be pleased to state :-

(a) The status of the Ganol Small Hydro Power Project of 22.5 MV capacity?

(a) Sir, the physical progress of the Ganol Small Hydro Project stands at 60%.

(b) The total amount target for commissioning after 2014 approved cost?

(b) Sir, the total amount targeted for commissioning is ₹507.71 crore.

(c) Whether the estimate of the above project has been revised recently or within the last one year?

(c) Sir, the estimate of the project has been revised recently.

(d) If the reply at (c) above is in the affirmative, the revised amount and the reason thereof?

(d) Sir, the revised amount is ₹ 507.71 crore. The increase in the cost of the project is mainly due to :-

- (i) Increase in the quantity of items specified in the construction drawing approved by the Central Water Commission, New Delhi.
- (ii) Addition of new items as per the approved construction drawings.
- (iii) Increase in quantity due to unforeseen geological problems.
- (iv) Time over-run.

Repairing of Rajabala Police Out Post

Dr. AZAD ZAMAN

Shri LAHKMEN RYMBUI
[Minister in-charge Home (Police)]

*72. Will the Minister in-charge Home (Police) be pleased to state :-

(a) Whether the Government has taken any steps to renovate/repair the infrastructure of Rajabala Police Out Post?

(a) No, Sir.

(b) If the reply at (a) above is in the negative, the reason thereof?

(b) Sir, the proposal is under examination.

Consultants Appointed under IBDLP

Shri HIMALAYA M. SHANGPLIANG

**Shri CONRAD K. SANGMA
(Chief Minister)**

*73. Will the Chief Minister be pleased to state :-

- (a) The total number of consultants appointed in the State for various works under the Integrated Basin Development Livelihood Promotion (IBDLP), the Meghalaya Infrastructure Development Finance Corporation (MIDFC) and all State Government Department/Corporations from the year 2015 till date indicating the name, year of appointment, purpose of appointment and name of Departments/Corporations?
- (b) Whether these consultants have Trading Licence?
- (c) If the reply at (b) above is in the affirmative, the name of the offices's location with address in Meghalaya?
- (d) The rates at which these consultants have been appointed?
- (e) Whether there is uniformity in their rates at which they have been appointed?
- (f) The total amount released to the consultants till date?
- (g) The criteria on which the rates have been adopted?

(a), (b), (c), (d), (e), (f) & (g)
Sir, is as per Statement placed on the Table of the House.

COVID-19 Treatment under MHIS

Shri ADELBERT NONGRUM

Shri A. L. IEK

(Minister in-charge Health & Family Welfare)

*74. Will the Minister in-charge Health & Family Welfare be pleased to state :-

(a) Whether the Government will be subsidized or give a special grant for the cost of COVID treatment under MHIS?

(a) Sir, COVID-19 treatment packages have been included under MHIS.

(b) Whether the Government will be subsidized for the cost of Rapid Antigen Test and RT-PCR Test for the lower middle income families?

(b) No, Sir. However, Government is constantly finding out ways to reduce the cost of COVID test.

(c) The total amount spent by the Government from September 27, 2020 to October 16, 2020?

(c) Sir, the cost of COVID treatment under MHIS is covered under the existing premium.

(d) Whether all the amount expenditure spent by the Government for COVID being audited by the Comptroller and Auditor General?

(d) Sir, the expenditures will be audited by the Comptroller and Auditor General through Accountant General (Audit), Meghalaya in due course following due procedures.

Upgradation of Secondary Schools to Higher Secondary Schools

Shri MAYRALBORN SYIEM

Shri LAHKMEN RYMBUI

(Minister in-charge Education)

*75. Will the Minister in-charge Education be pleased to state the total number of Secondary Schools upgraded to Higher Secondary Schools which is being financially supported by the Government during the year 2018-2019 till date?

Sir, the total number of Secondary Schools upgraded to Higher Secondary Schools during 2018-2019 till date is Nil.

Death at Primary Health Centre

Shri WINNERSON D. SANGMA

Shri A. L. HEK

(Minister in-charge Health & Family Welfare)

*76. Will the Minister in-charge Health & Family Welfare be pleased to state :-

(a) Whether the Department is aware of the death of an infant of 2 (two) months old at Salmanpara Primary Health Centre after half an hour of administration of vaccine on the 23rd September, 2020?

(a) Yes, Sir.

(b) The name of the vaccine that was administered to the victim infant?

(b) Sir, the name of the vaccines are:-

- 1) ROTAVIRUS
- 2) OPV
- 3) PENTAVALENT

Revised the Maximum Loaded of Six Wheeler Trucks

Shri ZENITH M. SANGMA

Shri SNIAWBHALANG DHAR

(Minister in-charge Transport)

*77. Will the Minister in-charge Transport be pleased to state :-

(a) Whether it is a fact that the Department has revised the maximum load to be allowed from 9 MT to 12 MT for a single axel or six wheeler trucks?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the date from which it is being implemented and the justification thereof?

(b) Sir, it is being implemented w.e.f. 10/06/2020.

This revision is in compliance to Ministry of Road Transport & Highways, Government of India, Notification S.O. 3467 (E) dated 16/07/2018 and Notification S.O. 3881 (E) dated 06/08/2018.

Project at Chibinang

Dr. AZAD ZAMAN

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

*78. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) Whether the Government is considering to revive the Rongai Valley medium irrigation project at Chibinang under West Garo Hills District?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the status of the project at present?

(b) Sir, the Estimate for consultancy services for "Carrying out Survey and Investigation Works and preparation of DPR" is under process for sanction by the Government.

Functioning of Video Cameras

Shri ADELBERT NONGRUM

Shri CONRAD K. SANGMA
(Chief Minister)

*79. Will the Chief Minister be pleased to state :-

(a) Whether the Government intends to install Functional video cameras in the MPSC interview especially in view of the upcoming interview for the 38 MCS posts and other posts in order to avoid lengthy litigation in the High Court?

(a) & (b)

Sir, the matter is being examined.

(b) If the reply at (a) above is in the affirmative, when will it be completed?

Chairman cum Managing Director of MeECL

Shri ZENITH M. SANGMA

**Shri JAMES P. K. SANGMA
(Minister in-charge Power)**

*80. Will the Minister in-charge Power be pleased to state :-

(a) The names of (i) Chairman cum Managing Director? (ii) Director Finance? (iii) Director Corporation Affairs of the MeECL during the period from 01.04.2018 to 15.10.2020?

(a) The names of the Chairman-cum-Managing Director, Director Finance and Director Corporate Affairs of the MeECL with effect from 01-04-2018 to 15-10-2020 are as follows:-

Chairman-cum-Managing Director	Director Finance	Director Corporate Affairs
(i) Shri P. S. Thangkhiew, IAS (07-03-16 to 30-11-18)	The post of Director Finance has been lying vacant since 03-11-2017	(i) Shri F.M. Dophth, IAS (24-10-17 to 31-05-18)
(ii) Shri Y. Tsering, IAS (30-11-18 to 13-12-18)		(ii) Shri M.S. Lhuid, IAS (07-06-2018 to 31-01-2019)
(iii) Er. E. W. Nongrum (13-12-18 to 11-12-19)		(iii) Er. C. Kharkrang, (19-02-2019 to 31-08-2019)
(iv) Smti. A. Nikhla, MCS (11-12-19 to 02-09-20)		(iv) Smti. A. Nikhla MCS (1-9-19 to 2-9-20)
(v) Shri Arunkumar Kembhavi, IAS (02-09-20 till date)		(v) Shri Arunkumar Kembhavi, IAS (02-09-20 till date)

(b) The name of the present Chairman cum-Managing Director of MeECL?

(b) Shri Arunkumar Kembhavi, IAS.

(c) Whether he is also holding some other post/posts also in the MeECL and in the other Departments in the Government of Meghalaya?

(c) Yes, Sir.

(d) If the reply at (b) above is in the affirmative, the details thereof?

(d) Sir, besides the post of Chairman-cum-Managing Director, MeECL, Shri Arunkumar Kembhavi, IAS is also holding the following posts:

- (i) Director Corporate Affairs, MeECL.
- (ii) Additional Secretary, Government of Meghalaya, Mining & Geology Department.
- (iii) Commissioner of Taxes.
- (iv) Director, Mineral Resources.
- (v) Additional Mission Director, State Rural Employment Society, Shillong.
- (vi) Registrar of Societies.
- (vii) Superintendent of Stamps.
- (viii) Inspector General of Registration.

Registration of AADHAAR

Shri MAYRALBORN SYIEM

**Shri CONRAD K. SANGMA
(Chief Minister)**

*81. Will the Chief Minister be pleased to state :-

(a) The status and overall registration of AADHAAR in the State?

(a) Sir, as on 29.10.2020, the Overall Aadhaar Generation in the State is **12,21,078** (Twelve lakh twenty one thousand and seventy eight) i.e., **36.27%** coverage of the projected 2020 population which is **3366710**.

(b) The steps taken for speedy registration in the State?

(b) The following steps have been taken to increase the Overall Aadhaar Coverage in the State:-

1. 534 new Aadhaar Enrolment Kits have been distributed to all the Districts.
2. District-wise monthly enrolment targets have been fixed for speedy coverage.
3. Camp Mode Enrolments are also being done by the Districts to reach out to villages and remote areas.